प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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RBI issues Amendment Directions for Reserve Bank of India (Undertaking of Financial Services) Directions, 2025

The Reserve Bank of India had issued <u>draft circular on 'Forms of Business and Prudential Regulation for Investments' on October 04, 2024</u>, seeking feedback from banks and other stakeholders. The objective of the draft circular was to review regulations on ringfencing of banks' core business from other risk bearing non-core businesses as also to provide level playing field.

- 2. Feedback received on the draft has been examined and suitably incorporated in the final directions. A statement on the feedback received for the draft circular is provided in the <u>Annex</u>.
- 3. Accordingly, the Reserve Bank of India has today issued the following five Amendment Directions to amend the extant instructions on Undertaking of Financial services by various regulated entities.
- (1) Reserve Bank of India (Commercial Banks –Undertaking of Financial Services) Amendment Directions, 2025.
- (2) Reserve Bank of India (Small Finance Banks –Undertaking of Financial Services) Amendment Directions, 2025.
- (3) Reserve Bank of India (Payments Banks –Undertaking of Financial Services) Amendment Directions, 2025.
- (4) Reserve Bank of India (Non-Banking Financial Companies –Undertaking of Financial Services) Amendment Directions, 2025.
- (5) Reserve Bank of India (Non-Operative Financial Holding Companies) Amendment Directions, 2025.

(Brij Raj)
Press Release: 2025-2026/1640 Chief General Manager